

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JANUARY, 2019

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.01.2019									31.01.2019
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	10009	0	0	146	146	0	0	33	33	10122
2	CIVIL SECOND APPEAL	4768	0	0	63	63	0	0	49	49	4782
3	EXECUTION FIRST APPEAL	66	0	0	1	1	0	0	0	0	67
4	EXECUTION SECOND APPEAL	14	0	0	0	0	0	0	0	0	14
5	CIVIL MISC. APPEAL	26534	0	38	554	592	0	32	455	487	26639
6	CIVIL REVISION	484	0	0	35	35	0	0	37	37	482
7	CIVIL REVIEW	690	0	66	39	105	0	11	22	33	762
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	167	0	16	0	16	0	5	0	5	178
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	62	0	0	0	0	0	0	0	0	62
12	INCOME TAX APPEAL	194	0	14	0	14	0	18	0	18	190
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	664	0	0	55	55	0	0	0	0	719
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	31	0	0	0	0	0	0	6	6	25
17	COMPANY EXECUTION PETITION	2	0	0	0	0	0	0	0	0	2
18	COMPANY APPEAL	10	0	0	0	0	0	0	2	2	8
19	COMPANY APPLICATION	131	0	0	2	2	0	0	5	5	128
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	46	0	0	0	0	0	0	0	0	46
22	ELECTION PETITION	1	0	0	6	6	0	0	0	0	7
23	SPECIAL APPEAL (CIVIL)	39	0	0	0	0	0	3	0	3	36
24	SPECIAL APPEAL (WRITS)	1257	0	282	0	282	0	126	0	126	1413
25	CIVIL CONTEMPT	2583	0	26	187	213	0	18	38	56	2740
26	CIVIL WRITS	68495	0	91	2546	2637	0	95	1478	1573	69559
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	649	0	1	8	9	0	0	2	2	656
29	CIVIL REFERENCE	0	0	0	0	0	0	0	0	0	0
	TOTAL (A)	116899	0	534	3642	4176	0	308	2127	2435	118640
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	5	0	1	0	1	0	1	0	1	5
2	CRIMINAL APPEAL	21074	0	37	187	224	0	32	83	115	21183
3	CRIMINAL REVISION	7609	0	0	251	251	0	1	97	98	7762
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9543	0	0	766	766	0	0	1118	1118	9191
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	348	0	0	1432	1432	0	0	1446	1446	334
6	CRIMINAL CONTEMPT	17	0	0	0	0	0	0	0	0	17
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	18	0	27	0	27	0	25	0	25	20
9	CRIMINAL LEAVE TO APPEAL	873	0	19	50	69	0	8	15	23	919
10	CRIMINAL WRITS	964	0	24	40	64	0	30	36	66	962
	TOTAL (B)	40451	0	108	2726	2834	0	97	2795	2892	40393
	TOTAL (A+B)	157350	0	642	6368	7010	0	405	4922	5327	159033
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	106	0	0	9	9	0	0	4	4	111
2	LEAVE TO APPEAL TO S.C.	2	0	0	0	0	0	0	0	0	2
3	CIVIL TRANS. APPLICATION	134	0	0	29	29	0	0	35	35	128
4	CRIMINAL TRANSFER	51	0	0	6	6	0	0	3	3	54
	TOTAL (C)	293	0	0	44	44	0	0	42	42	295
	GRAND TOTAL (A+B+C)	157643	0	642	6412	7054	0	405	4964	5369	159328